

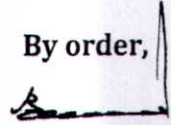
Dated: 02.01.2019

ORDER NO. 010F 2019

Hon'ble President is pleased to modify the roster order No. 273 of 2018 for CESTAT, Delhi constituting Division Benches to hear part-heard/ROM applications:-

1. **On 07/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part- heard matter:-
E/53371-53373, 53433, 53741/2018 & 04 others
E/51686-51687/2017.
2. **On 08/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part- heard matter:-
C/53392/2018.
3. **On 09/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part- heard matter:-
C/51151-51153,51942-51944, 52504, 52514- 52516/2015.
4. **On 10/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part- heard matter:-
E/51613/2017
5. **On 11/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:
ST/50482/2017.
6. **On 11/01/2019 afternoon** Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part- heard matter after the hearing of part-heard in Sl. No. 5 above:-
E/Misc/50276, 50223, 50182/2018 in appeal no. E/54498/2015
E/Misc/50583-50584/2018 in appeal no. E/51203/2018
E/50332-50333 & 50370/2018
7. **On 11/01/2019 at 02.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part- heard matters/ROM application:-
ST/52186/2016
ST/52188/2016
ST/ROM/51268/2018 in ST/50463/2014

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar